

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.10158 of 2019

(Arising out of OIA-MUN-CUSTM-000-APP-453-17-18 dated 14/03/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Anil Enterprises

1504, 15th Floor, 38 Ansal Tower, Nehru Place
DELHI, DELHI

.....Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

Shri. Vikas Mehta, Consultant for the Appellant
Shri A R Kanani, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C. L. MAHAR

DATE OF HEARING: 10.06.2024
DATE OF DECISION:30.08.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 13140 of 2018.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(C. L. MAHAR)
MEMBER (TECHNICAL)

Prachi